ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34290/2026	SOMYARANJAN @SOUMYARANJAN SAHU	DEBASIS SAHOO	/ /
	BLAPL/12035/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH
		STATE OF ODISHA		Spl/0000061/2026
2	D-BLAPL/34303/2026	MANAS BAGHAR	BIBHUTI KESHARI BISWAL	JUDUM /70 /2024
	BLAPL/12036/2026	VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
		STATE OF ODISHA		CT/0000210/2024
3	D-BLAPL/33900/2026	SNEHAMANJARI SAHU	KALI CHARAN MISHRA	PUINTALA /221 /2026
	BLAPL/12037/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001223/2026
4	D-BLAPL/34031/2026	MUNA KHILAR	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /776 /2026
	BLAPL/12038/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000047/2026
5	D-BLAPL/33856/2026	SUSANTA NAIK	ARIJEET MISHRA	/ /0
	BLAPL/12039/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000096/2026
6	D-BLAPL/33897/2026	BIKASH BARIHA	ROHIT KUMAR SUNA	BURLA /68 /2026
	BLAPL/12040/2026	VS	VS	SPECIAL JUDGE (POCSO), SAMBALPUR
		STATE OF ODISHA		Spl/0000007/2026
7	D-BLAPL/34188/2026	APIN DAS	CHIRANJIB ROUT	/ /0
	BLAPL/12041/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000008/2026
8	D-BLAPL/33303/2026	MOJAMBEL SK	ASHOK KUMAR BEHERA	CYBER CRIME AND ECO. OFFENCE, CU
	BLAPL/12042/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000834/2026
9	D-BLAPL/34148/2026	SANTOSH KHORA	SANJEEB KUMAR JENA	KORAPUT TOWN /290 /2024
	BLAPL/12043/2026	VS	VS	S.D.J.M.,KORAPUT(Koraput)
		STATE OF ODISHA		GR/0000855/2024
10	D-BLAPL/34178/2026	NILADHARA SAHU	AMITAV TRIPATHY	JAGDALPUR /111 /2026
	BLAPL/12044/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000030/2026
11	D-BLAPL/34295/2026	LIBIYA @ LEBIYA PRADHAN	SUCHIT KUMAR NAYAK	/ /0
	BLAPL/12045/2026	VS	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		2(A)CC/0000009/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34251/2026	RAMESH MOHABHOI	AMLAN SHAKTI PAUL	KHURDA SADAR /358 /2026
	BLAPL/12046/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001027/2026
13	D-BLAPL/34151/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /332 /2026
	BLAPL/12047/2026	VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Keno
		STATE OF ODISHA		GR/0000999/2026
14	D-BLAPL/33859/2026	TRIBHUBAN SINGH YADAV	SURESH KUMAR JENA	CHARMAL /153 /2026
	BLAPL/12048/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDG
		STATE OF ODISHA		TR/0000022/2026
15	D-BLAPL/34281/2026	BHARAT SINGH	DIBYA JYOTI SAHOO	/ /
	BLAPL/12049/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		2(A)CC/0000044/2026
16	D-BLAPL/34154/2026	SUBHAM SAHU	BIRAJA PRASANNA DAS	PADMAPUR /83 /2026
	BLAPL/12050/2026	VS	VS	A.D.J., GUNUPUR(Rayagada)
		STATE OF ODISHA		CT/0000025/2026
17	D-BLAPL/34274/2026	SANTOSH KANDI	ARIJEET MISHRA	TOMKA /115 /2026
	BLAPL/12051/2026	VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		GR/0001313/2026
18	D-BLAPL/34294/2026	ANIKET	AMITAV TRIPATHY	/ /0
	BLAPL/12052/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		2(A)CC/0000027/2026
19	D-BLAPL/34297/2026	SANJEEV KUMAR	SUCHIT KUMAR NAYAK	PADMAPUR /141 /2024
	BLAPL/12053/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000114/2024
20	D-BLAPL/34004/2026	KARUNA RANA	PRATYUSHA NAIDU	TUSRA /145 /2026
	BLAPL/12054/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000024/2026
21	D-BLAPL/34157/2026	AKASH DIGAL	AKSHAYA KUMAR SUBUDHI	MANCHESWAR P.S. /453 /2026
	BLAPL/12055/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000438/2026
22	D-BLAPL/34298/2026	MILAN SHARMA	SUCHIT KUMAR NAYAK	PADMAPUR /141 /2024
	BLAPL/12056/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000114/2024
23	D-BLAPL/33820/2026	SURAJ UTTAM CHAVAN @ SURAJ CHAVAN	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026

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	BLAPL/12057/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000063/2026
24	D-BLAPL/34275/2026	RAJESH BHUTIA	SURESH KUMAR JENA	SAMAL /455 /2026
	BLAPL/12058/2026	VS	VS	J.M.F.C,TALCHER(Anugul)
		STATE OF ODISHA		GR/0001588/2026
25	D-BLAPL/33678/2026	SK. ABU HAIKAR	BHABANI SHANKAR DASPARIDA	BASTA /403 /2026
	BLAPL/12059/2026	VS	VS	J.M.F.C.,BASTA(Baleshwar)
		STATE OF ODISHA		CT/0001004/2026
26	D-BLAPL/33855/2026	DAMU GADABA	ARIJEET MISHRA	JEYPORE SADAR /140 /2023
	BLAPL/12060/2026	VS	VS	A.D.J.,JEYPORE(Koraput)
		STATE OF ODISHA		CT/0000076/2023
27	D-BLAPL/34320/2026	BABLU PASWAN @ NAGESWAR	JULU KHANSAMA	KUTRA /220 /2025
	BLAPL/12061/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000899/2025
28	D-BLAPL/34278/2026	HARPAL SINGH RAJPOOT	DIBYA JYOTI SAHOO	/ /
	BLAPL/12062/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		2(A)CC/0000043/2026
29	D-BLAPL/33931/2026	DIPAK KUMAR NAIK @NAYAK	JUDHISTHIR SAHOO	RANPUR /262 /2016
	BLAPL/12063/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000251/2016
30	D-BLAPL/34001/2026	PADMAMUKHA PADHAN	PRATYUSHA NAIDU	DEOGAON /159 /2026
	BLAPL/12064/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001222/2026
31	D-BLAPL/34334/2026	RABIN SATAPATHY	AMLAN SHAKTI PAUL	PAHALA /80 /2025
	BLAPL/12065/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000426/2025
32	D-BLAPL/34248/2026	PINTO SHARMA @ PINTU BISWAKARMA	BIJAYA KUMAR RAGADA	ORIENT /243 /2026
	BLAPL/12066/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000079/2026
33	D-BLAPL/34337/2026	RAJU NAYAK	BINAYA BHUSAN ROUTRAY	/ /0
	BLAPL/12067/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000057/2026
34	D-BLAPL/34258/2026	NARESH MAJHI	BISWAJIT MOHAPATRA	BELTUKURI /103 /2026
	BLAPL/12068/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA

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		STATE OF ODISHA		CT/0000873/2026
35	D-BLAPL/33843/2026	SITU GANDA @ SITU GOUDA @ SHIKARI	TRILOCHAN NANDA	PUINTALA /243 /2026
	BLAPL/12069/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000029/2026
36	D-BLAPL/34324/2026	RAKESH KHUNTIA @ RAKA	BISHNU PRASAD PRADHAN	KHANDAGIRI P.S. /738 /2025
	BLAPL/12070/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000288/2026
37	D-BLAPL/32728/2026	SUSIL NAYAK	AMULYA RATNA PANDA	BELAGARH /10 /2026
	BLAPL/12071/2026	VS	VS	AD-HOC A.D.J.(FTSC),PHULBANI(Kandh
		STATE OF ODISHA		Spl/0000005/2026
38	D-BLAPL/34032/2026	PRAHALAD OJHA	KASHINATH PATTANAIK	MADHUPATNA /460 /2026
	BLAPL/12072/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001603/2026
39	D-BLAPL/34201/2026	JAYSING MURMU	KULDEEP MOHANTY	SULIAPADA /62 /2026
	BLAPL/12073/2026	VS	VS	SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000057/2026
40	D-BLAPL/32098/2026	SURAJ GAHIR	SWARAJ PATEL	SUNDARGARH SADAR /104 /2025
	BLAPL/12074/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		Spl/0000048/2025
41	D-BLAPL/34318/2026	HEMANTA @ NIDHI MUNDA	SAMARENDRA BAHADUR	LEPHRIPADA /255 /2026
	BLAPL/12075/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI
		STATE OF ODISHA		GR/0001539/2025
42	D-BLAPL/34340/2026	AKASH PRADHAN	BIJAYA KUMAR RAGADA	AIRPORT P.S. /102 /2026
	BLAPL/12076/2026	VS	VS	SPECIAL JUDGE (POCSO), JHARSUGUD
		STATE OF ODISHA		Spl/0000044/2026
43	D-BLAPL/34114/2026	RAJENDRA ORAM	SUNIL KUMAR PANDA	SUNDARGARH SADAR /496 /2026
	BLAPL/12077/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000163/2026
44	D-BLAPL/34372/2026	DHANSINGH RAJHANAS @RAJAHASA @RAJHANS	ROHIT KUMAR SUNA	SONEPUR /250 /2026
	BLAPL/12078/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000084/2026
45	D-BLAPL/33414/2026	FANIL GHADEI	BHABANI SHANKAR DASPARIDA	BHANDARIPOKHARI /374 /2026
	BLAPL/12079/2026	VS	VS	J.M.F.C. II BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0000367/2026

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46	D-BLAPL/33649/2026	RANJIT MAHATO	RAMANIKANTA PATTANAIK	ROURKELA GRPS. /139 /2025
	BLAPL/12080/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		Spl/0000052/2025
47	D-CMAPL/22455/2026	BHABANI SANKAR MOHAPATRA	ASIT KUMAR CHOUDHURY	/ /
	CMAPL/152/2026	VS	VS	()
		REVENUE DIVISIONAL COMMNR., SOUTHERN DIVISION, BERHAMPUR		//
48	D-CMP/52683/2026	JAGABANDHU MAJHI	HIMANSU BHUSAN SUTAR	/ /
	CMP/1950/2026	VS	VS	CIVIL JUDGE (JR.DIV.),CHANDABALI(B
		DIBAKAR MAJHI		IA/0000021/2026
49	D-CMP/53183/2026	CHITTARANJAN @ CHITARANJAN PANDA	BASUDEV PUJARI	/ /
	CMP/1951/2026	VS	VS	CIVIL JUDGE (SD), SORODA(Ganjam)
		RAMAKANTA SAHU		CS/0000056/2026
50	D-CMP/52971/2026	SABITRI PRUSTY	ASUTOSH ROUT	/ /
	CMP/1952/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		RAMACHANDRA PRUSTY		Fao/0000095/2026
51	D-CMP/52957/2026	BISAYA MOHANTY	ARYA DASH	/ /
	CMP/1953/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		SAKHI BEHERA		CS/0000039/2014
52	D-CMP/52963/2026	KHAGESWAR SAHOO	SABITA RANJAN PATTNAIK	/ /
	CMP/1954/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		GANESWAR SAHOO		Fao/0000050/2023
53	D-CMP/52964/2026	SATYAJIT KUMAR DASH	JAGANNATH BHUYAN	/ /
	CMP/1955/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		LILI PARIDA		IA/0000001/2019
54	D-CMP/53202/2026	M/S SAI AGRO FOODS, KHORDHA	SHIB SHANKAR MOHANTY	/ /
	CMP/1956/2026	VS	VS	CIVIL JUDGE(S.D)(COMMERCIAL COUF
		MEGHASANI PULP AND PAPER PVT. LTD., SUTEI, BALASORE		MS/0000028/2026
55	D-CMP/49653/2026	BHAGABAT BHOI	KARUNAKAR RATH	/ /
	CMP/1957/2026	VS	VS	ADL. CIVIL JUDGE (SD),BALASORE(Bal
		SHANTILATA BEWA		CS/0000194/2010
56	D-CMP/53324/2026	NIBEDITA NAYAK	PRABIN DAS	/ /
	CMP/1958/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		SUDHANSU SEKHAR NAYAK		Fao/0000076/2025
57	D-CONTC/53058/2026	SANJAYA KUMAR NAYAK	ADV.	/ /

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	CONTC/7748/2026	VS	VS	()
		ASWATHY S., IAS		//
58	D-CONTC/53262/2026	RAMESH CHANDRA SAMAL	ADV.	/ /
	CONTC/7749/2026	VS	VS	()
		ANATA NARAYAN SENAPATI, SUPERINTENDING ENGINEER, ELECTRICALCIRCLE, JAJPUR ROAD		//
59	D-CONTC/53328/2026	DEBENDRA KUMAR NAYAK	ADV	/ /
	CONTC/7750/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY		//
60	D-CONTC/52973/2026	ULLAS LENKA	ADV	/ /
	CONTC/7751/2026	VS	VS	()
		SHUBHA SHARMA, PRINCIPAL SECRETARY, GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT,KHURDA		//
61	D-CONTC/53122/2026	BALARAM DALNAYAK	SANDHYARANI PANI	/ /
	CONTC/7752/2026	VS	VS	()
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
62	D-CONTC/53157/2026	NRUSINGH SINGH	ADV.	/ /
	CONTC/7753/2026	VS	VS	()
		CHANCHALA RANA, COMM. OF B.M.C., KHURDA		//
63	D-CONTC/46588/2026	PRAMILA BARIK	ADV	/ /
	CONTC/7754/2026	VS	VS	()
		GIRISH S.N, COMMISSIONER CUM PRINCIPAL SECRETARY, PANCHAYAT RAJ AND DRINKING WATER DEPARTMENT		//
64	D-CONTC/52916/2026	MANAGING COMMITEE OF SARADA GIRLS HIGH SCHOOL, KHURDA	ADV	/ /
	CONTC/7755/2026	VS	VS	()
		N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
65	D-CONTC/53112/2026	SASMITA MAHAKUR	ADV.	/ /
	CONTC/7756/2026	VS	VS	()
		DR.PUSPANJALI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BALANGIR		//
66	D-CONTC/53333/2026	VICTIM	ADV	/ /
	CONTC/7757/2026	VS	VS	()
		HARISHA B.C, SUPERINTENDENT OF POLICE,GANJAM		//
67	D-CONTC/53327/2026	NRUSINGHA NATH BEHERA	ADV	/ /
	CONTC/7758/2026	VS	VS	()
		DR.SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
68	D-CONTC/53172/2026	PRAKASH CHANDRA SAHU	ADV.	/ /
	CONTC/7759/2026	VS	VS	()

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		PARESH CHANDRA PATRA, D.E.O., DHENKANAL		//
69	D-CONTC/47976/2026	KALPATARU NAYAK	ADV.	/ /
	CONTC/7760/2026	VS	VS	()
		KUINI JENA, O.A.S, TAHASILDAR, KENDRAPARA		//
70	D-CONTC/53117/2026	SRINIBASH TRIPATHY	SWAGAT KUMAR SAHU	/ /
	CONTC/7761/2026	VS	VS	()
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//
71	D-CONTC/38458/2026	REENA PADHY	CHIRANJEEV BIDYABHUSHAN	/ /
	CONTC/7762/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//
72	D-CONTC/51206/2026	DHARANIDHAR SAMAL	ADV.	/ /
	CONTC/7763/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, IAS		//
73	D-CONTC/52343/2026	KALISUNA BEHERA	ADV	/ /
	CONTC/7764/2026	VS	VS	()
		TEJESWAR BAG, COMMISSIONER FOR EMPLOYEES COMPENSATION-CUM-DEPUTY/ASSISTANT LABOUR COMMISSIONER,NAYA		//
74	D-CONTC/53118/2026	TILOTTAMA JENA	SWAGAT KUMAR SAHU	/ /
	CONTC/7765/2026	VS	VS	()
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//
75	D-CONTC/53120/2026	KUMADABANDHU @ KUMUDABANDHU PRADHAN	ADV	/ /
	CONTC/7766/2026	VS	VS	()
		ASHOK KUMAR BEHERA, O.A.S.(SS)		//
76	D-CONTC/53329/2026	BISWANATHA BARIK	ADV	/ /
	CONTC/7767/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
77	D-CONTC/53330/2026	LINGARAJ NAYAK	ADV	/ /
	CONTC/7768/2026	VS	VS	()
		DR. SWATI MISHRA, OSA REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
78	D-CONTC/53286/2026	FAKIR MOHAN SATAPATHY	ADV.	/ /
	CONTC/7769/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA		//
79	D-CONTC/53334/2026	RAJENDRA MAHAPATRA	ADV	/ /
	CONTC/7770/2026	VS	VS	()
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR		//

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80	D-CONTC/53277/2026	SAUDAMINI THANAPATI	ADV.	/ /
	CONTC/7771/2026	VS	VS	()
		GOURAV SHIBAJI ISALWAR, IAS, COLLECTOR, BALANGIR		//
81	D-CONTC/53347/2026	SAMANTA MADHABANANDA MAHAPATRA	ADV.	/ /
	CONTC/7772/2026	VS	VS	()
		ARAVINDA AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//
82	D-CONTC/53350/2026	SUSHIL KUMAR ROUT	ANSHUMAN DAS	/ /
	CONTC/7773/2026	VS	VS	()
		ARINDAM DAKUA, IAS, DIRECTOR OF MUNICIPAL ADMINISTRATION, BHUBANESWAR		//
83	D-CONTC/53164/2026	SARAT KUMAR NAYAK	KEDAR CHANDRA SARANGI	/ /
	CONTC/7774/2026	VS	VS	()
		ARUP CHANDRA NAYAK, THE PRESIDENT, ANANDAPUR SOCIETIES LTD., CUTTACK		//
84	D-CONTC/53336/2026	RUTURAJ DAS	SATYA SMRUTI MOHANTY	/ /
	CONTC/7775/2026	VS	VS	()
		JAYANTA KUMAR JAYASINGH, THE TAHASILDAR, BHUBANESWAR		//
85	D-CONTC/53331/2026	JYOTI RANJAN MOHANTY	SMARAK SAMAL	/ /
	CONTC/7776/2026	VS	VS	()
		SONALI CHAND, ADDL. TAHASILDAR, BHUBANESWAR		//
86	D-CONTC/53280/2026	MEENA KUMARI PRADHAN	ADV.	/ /
	CONTC/7777/2026	VS	VS	()
		SANJIB MISHRA, I.A.S		//
87	D-CRLA/33204/2026	GANESH PATRA	JAGANNATH BHUYAN	K.NUAGOAN /59 /2026
	CRLA/1063/2026	VS	VS	SPECIAL JUDGE (POCSO), PHULBANI(K
		STATE OF ODISHA		Spl/0000026/2026
88	D-CRLA/33670/2026	KUSHABHADRA MAHARANA @ KUSHIA	LALITENDU BHUYAN	DAITARI /99 /2025
	CRLA/1064/2026	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
		STATE OF ODISHA		ST/0000001/2026
89	D-CRLA/33565/2026	NAGENDRANATH BEHERA	SAMARENDRA MOHANTY	RAIRANGPUR (RURAL) /20 /1997
	CRLA/1065/2026	VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
		STATE OF ODISHA		ST/0000021/1998
90	D-CRLA/33758/2026	PURNA CHANDRA PANDA	JANMEJAYA KATIKIA	/ /0
	CRLA/1066/2026	VS	VS	()
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//
91	D-CRLA/33762/2026	MANORANJAN PANDA	JANMEJAYA KATIKIA	/ /0

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	CRLA/1067/2026	VS	VS	()
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//
92	D-CRLA/33810/2026	KAILASH CHANDRA DAS	SURYAKANTA DASH	DHAULI PS /176 /2026
	CRLA/1068/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000470/2026
93	D-CRLA/33811/2026	KAILASH CHANDRA DAS	SURYAKANTA DASH	DHAULI PS /166 /2026
	CRLA/1069/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000397/2026
94	D-CRLMA/34315/2026	MADAN MALLICK@MALLIK	AMULYA RATNA PANDA	MANGALPUR /32 /2010
	CRLMA/140/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
		STATE OF ODISHA		CRA/0000020/2026
95	D-CRLMA/33146/2026	RABI NARAYAN LENKA	RAMA KRISHNA NAIK	NIALI /205 /2026
	CRLMA/141/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0000198/2026
96	D-CRLMC/32638/2026	SAROJ KUMAR PRADHAN	AJAYA NAYAK	BRAHMAGIRI /19 /2015
	CRLMC/4138/2026	VS	VS	GRAM NYAYALAYA,BRAHMAGIRI(Pur
		STATE OF ODISHA		GR/0000248/2015
97	D-CRLMC/31936/2026	BEDA@BEDABAR GAHIR	AKSHAYA KUMAR SAHOO	KHARIAR /62 /2013
	CRLMC/4139/2026	VS	VS	J.M.F.C.,KHARIAR(Nuapada)
		STATE OF ODISHA		CT/0000137/2013
98	D-CRLMC/32989/2026	PRAMOD KUMAR SAHU	HIMANSHU SEKHAR MISHRA	JHARBANDH /41 /2026
	CRLMC/4140/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000012/2026
99	D-CRLMC/33765/2026	AMLESH DAS @ AMALESH DAS	SMRUTI RANJAN ROUT	CHAULIAGANJA /268 /2025
	CRLMC/4141/2026	VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000214/2025
100	D-CRLMC/34111/2026	CHANDRAKANTA BHOI	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /158 /2020
	CRLMC/4142/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		CT/0000283/2020
101	D-CRLMC/34212/2026	SASMITA GIRI	DALIRANI BEHURAY	SORO /687 /2023
	CRLMC/4143/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001280/2023
102	D-CRLMC/34034/2026	SANATAN JENA	MANOJ KUMAR MOHANTY (2)	/ /0
	CRLMC/4144/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)

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		STATE OF ODISHA		CRA/0000051/2026
103	D-CRLMC/34215/2026	SIBA PRASAD DARA	TUKUNA KUMAR MISHRA	JEYPORE VIGILANCE /33 /2012
	CRLMC/4145/2026	VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)
		STATE OF ODISHA(VIG.)		GR/0000023/2012
104	D-CRLMC/34213/2026	DEBENDRA KUMAR DAS	DOLAGOBINDA MOHAPATRA	BALIKUDA /507 /2024
	CRLMC/4146/2026	VS	VS	ASST SESSIONS JUDGE (WOMENS), JAC
		STATE OF ODISHA		GR/0002234/2024
105	D-CRLMC/34130/2026	DEWAL AGRAWAL	AMBRISH KUMAR	INFOCITY PS /12 /2020
	CRLMC/4147/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000376/2020
106	D-CRLMC/34181/2026	BICHITRANANDA JENA	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /591 /2026
	CRLMC/4148/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001830/2026
107	D-CRLMC/28651/2026	LAXMI PRIYA MISHRA	ALOK KUMAR DAS	ERASAMA /151 /2023
	CRLMC/4149/2026	VS	VS	J.M.F.C.,ERASAMA(Jagatsinghapur)
		STATE OF ODISHA		GR/0000252/2023
108	D-CRLMC/28840/2026	RAMESWAR PATRA	DEEPAK KUMAR DAS	BHARATPUR PS /35 /2026
	CRLMC/4150/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000071/2026
109	D-CRLMC/34204/2026	SURYA NARAYAN SAHOO	AMITAV TRIPATHY	CHAMAKHANDI /48 /2023
	CRLMC/4151/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
		STATE OF ODISHA		GR/0000216/2023
110	D-CRLMC/33600/2026	GAYATRI KUMARI SAHU @ SMT. GAYATRI SAHU	JYOTIRMAYA SAHOO	KODALA /112 /1998
	CRLMC/4152/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000052/2025
111	D-CRLMC/33178/2026	M/S CITY TRADE ARCADE PVT LTD	AFRAAZ SUHAIL	/ /0
	CRLMC/4153/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		M/S RAMCHANDI ELECTRICAL CONSTRUCTION		ICC/0000098/2021
112	D-CRLMC/33586/2026	ABHIJIT RAY	KARUNAKAR GAYA	MALKANGIRI /307 /2025
	CRLMC/4154/2026	VS	VS	S.D.J.M.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		GR/0000378/2025
113	D-CRLMC/34055/2026	VIJAY BHUSHAN GARG	RAJESH KUMAR TRIPATHY	/ /0
	CRLMC/4155/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		ICC/0000812/2025

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114	D-CRLMP/33872/2026	FARAH NAAZ	KULDEEP MOHANTY	/ /
	CRLMP/1948/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		EC/0000109/2024
115	D-CRLMP/34173/2026	LALITA KANDI	MRUTYUNJAY PAGAL	/ /0
	CRLMP/1949/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-CRLMP/22478/2026	M/S. MANAAPPURAM FINANCE LTD., KERLA	TAPAN KUMAR JENA SAMANTA	TITILAGARH /20 /2026
	CRLMP/1950/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-CRLMP/33322/2026	PRATYUSH SIDHANT THAKUR	PULAKESH MOHANTY	/ /0
	CRLMP/1951/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		PRATIBHA MAHAPATRA		CMA/0000010/2026
118	D-CRLMP/33834/2026	BABRUBAHANA PATRA	ARIJEET MISHRA	/ /0
	CRLMP/1952/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-CRLREV/34038/2026	SURYA NARAYAN PRADHAN	SUSANTA KUMAR LENKA	/ /
	CRLREV/840/2026	VS	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal)
		STATE OF ODISHA		CRMC/0000044/2024
120	D-MACA/45718/2026	ARATI MAJHI	DHANANJAYA MUND	/ /
	MACA/1051/2026	VS	VS	1ST M.A.C.T,KORAPUT(Koraput)
		SURENDRA KUMAR SETHI		Mac/0000133/2022
121	D-MACA/51104/2026	ANITA BARIK	DURGA CHARAN DEY	/ /
	MACA/1052/2026	VS	VS	IV M.A.C.T,CUTTACK(Cuttack)
		SHAIN PARWEEN		Mac/0000612/2023
122	D-MACA/52216/2026	SUKANTI SETHY	BIRANCHI NARAYAN RATH	/ /
	MACA/1053/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam)
		MOHD. FAIZUL HASAN		Mac/0000190/2024
123	D-MACA/49995/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	/ /
	MACA/1054/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		MINA MOHAPATRA		Mac/0001222/2017
124	D-MACA/29091/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	/ /
	MACA/1055/2026	VS	VS	IV MACT,PURI(Puri)
		SWAPNARANI HOTA		Mac/0000202/2005
125	D-MACA/52648/2026	PRAFULLA MEHENA	BIRANCHI NARAYAN RATH	/ /

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	MACA/1056/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam)
		JENISH KUMAR JAYISHBHAI PATEL		Mac/0000080/2025
126	D-MACA/52036/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BALANGIR	RIMJHIMBALA PATI	/ /
	MACA/1057/2026	VS	VS	A.D.J.,TITILAGARH(Balangir)
		BRAJA MOHAN MAHAKUR		Mac/0000012/2019
127	D-MACA/52732/2026	SEKHAR CHANDRA MAHATO	DEBASISH PATNAIK	/ /
	MACA/1058/2026	VS	VS	3RD M.A.C.T.,CUTTACK(Cuttack)
		SARAT KU. BEHERA		Mac/0000320/2018
128	D-MACA/50602/2026	RINA MALLIK	MANAS KUMAR CHAND	/ /
	MACA/1059/2026	VS	VS	3RD M.A.C.T., DHARAMGARH(Kalahandi
		UDAYANATH SARAF		Mac/0000008/2025
129	D-RPFAM/50698/2026	KISHORE KUMAR SRICHANDAN	DR.PURUSOTTAM CHULI	/ /
	RPFAM/305/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		SARITA PARIDA		Crp/0000212/2025
130	D-RSA/51252/2026	SUBRATA SAHOO	BAIBASWATA PANIGRAHI	/ /
	RSA/563/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		SHYAM KUMAR BEHERA		RFA/0000094/2025
131	D-RSA/45656/2026	DANDADHAR PATRA	PRAVAT KUMAR NAYAK	/ /
	RSA/564/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYA
		MAYADHAR NAIK		RFA/0000022/2024
132	D-RSA/50174/2026	MADHU KUMBHAR	SOUMYA MISHRA	/ /
	RSA/565/2026	VS	VS	A.D.J,PATNAGARH(Balangir)
		BRUNDABAN KUMBHAR		RFA/0000016/2017
133	D-RSA/51007/2026	SAHEBA SABAR	DEBABRATA DASH	/ /
	RSA/566/2026	VS	VS	A.D.J.,DHARAMGARH(Kalahandi)
		SAMBARU SABAR		CMA/0000028/2025
134	D-RSA/50052/2026	BISWANATH GOUDA	SOUMYA MISHRA	/ /
	RSA/567/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		BAIJYANTI PRADHAN		RFA/0000027/2024
135	D-RSA/51253/2026	BIJAYA KUMAR AGRAWAL	BAIBASWATA PANIGRAHI	/ /
	RSA/568/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		GEETA DEVI AGRAWAL		RFA/0000002/2020
136	D-RSA/50891/2026	GORIMANI MALI	SURYA MOHAPATRA	/ /
	RSA/569/2026	VS	VS	A.D.J.,NAWARANGPUR(Nabarangapur)

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		ASMATI MALI		RFA/0000015/2023
137	D-WA/52662/2026	THE ADDITIONAL CHIEF SECRETARY WATER RESORCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1512/2026	VS	VS	()
		MAHESWAR SETHY		//
138	D-WA/52762/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1513/2026	VS	VS	()
		BIJAYA KUMAR CHOUDHURY		//
139	D-WA/51251/2026	SUBHA SANDHYA ROUT	SURESH CHANDRA DASH	/ /
	WA/1514/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.		//
140	D-WA/52761/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1515/2026	VS	VS	()
		TRIPATI BALAJI MISHRA		//
141	D-WA/53205/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1516/2026	VS	VS	()
		MANAGOBINDA DASH		//
142	D-WA/51332/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1517/2026	VS	VS	()
		SRINIBAS BEHERA		//
143	D-WP(C)/52215/2026	BHOLESWAR MALLIK	DEEPAK KUMAR PANI	/ /
	WP(C)/37149/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/52831/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37150/2026	VS	VS	()
		SERAJ KHAN		//
145	D-WP(C)/33523/2026	BOINETRI BEHERA	BIKAS KARNA	/ /
	WP(C)/37151/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/52982/2026	SURAJ CHANDRA BEHERA	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37152/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/46886/2026	PRADEEP KUMAR SINGH	NARESH CHANDRA JENA	/ /
	WP(C)/37153/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/52832/2026	SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, LAXMIPOSI, MAYURBHANJ	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/37154/2026	VS	VS	()
		BINOD BIHARI NAYAK		//
149	D-WP(C)/51834/2026	SASWAT KUMAR PATEL	DIGANTA DAS	/ /
	WP(C)/37155/2026	VS	VS	()
		PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//
150	D-WP(C)/46890/2026	SAJAL KUMAR DEB	NARESH CHANDRA JENA	/ /
	WP(C)/37156/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/52098/2026	DAHANA NETI	TRILOCHAN DASH	/ /
	WP(C)/37157/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/52833/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37158/2026	VS	VS	()
		RAGHUNATH DASH		//
153	D-WP(C)/52126/2026	SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37159/2026	VS	VS	()
		NATIONAL MEDICAL COMMISSION, NEW DELHI		//
154	D-WP(C)/51786/2026	BIPIN BIHARI MOHANTY	RAGHUNATH DAS MOHAPATRA	/ /
	WP(C)/37160/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/53173/2026	NAGESH BHARAT	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37161/2026	VS	VS	()
		UCO BANK, KOLKATA		//
156	D-WP(C)/52934/2026	NARAYAN NAIK	DURGESH NARAYAN RATH	/ /
	WP(C)/37162/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/52931/2026	SUSRITA BHOI	SAROJA KANTA SAMAL	/ /
	WP(C)/37163/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/52942/2026	PRAKASH CHANDRA SAHOO (OTS)	DURGESH NARAYAN RATH	/ /
	WP(C)/37164/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/52602/2026	SANGHAMITRA SAHOO	BISWABIHARI MOHANTY	/ /

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	WP(C)/37165/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/52890/2026	MAHESH MEHER	TRILOCHAN NANDA	/ /
	WP(C)/37166/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/52634/2026	M/S.JAIN SAW MILL, NUAPADA	GYANA RANJAN NAYAK	/ /
	WP(C)/37167/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/53010/2026	MD.SARIF	SIDHESWAR MALLIK	/ /
	WP(C)/37168/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/53186/2026	VAGABATA PANDA	NAIBEDYA PRASAD SAMAL	/ /
	WP(C)/37169/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/53194/2026	SUBASH CHANDRA BARIK	RASMITA DAS	/ /
	WP(C)/37170/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/52636/2026	M/S.SANKAR SAW MILL, JAJPUR	GYANA RANJAN NAYAK	/ /
	WP(C)/37171/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/53145/2026	ABHAY KUMAR SAHOO	JNANESH MOHANTY	/ /
	WP(C)/37172/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/53111/2026	JAGANNATH SETHI	RAJENDRA KUMAR SAHU	/ /
	WP(C)/37173/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/52798/2026	EMILIA SORENG	AGNEEV KUMAR DAS	/ /
	WP(C)/37174/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/53114/2026	SUBASH CHANDRA KHUNTIA	SUSHREE SANGITA PASAYAT	/ /
	WP(C)/37175/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/52901/2026	AKSHAYA KUMAR SAHOO	SANDHYARANI PANI	/ /
	WP(C)/37176/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/49893/2026	MAHENDRA KUMURA	RASHMITA SAHU	/ /
	WP(C)/37177/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/50255/2026	BUDU MANDANGI	C.A.RAO	/ /
	WP(C)/37178/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/53115/2026	PRASANNA KUMAR MOHANTY	SUSHREE SANGITA PASAYAT	/ /
	WP(C)/37179/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/51417/2026	PABITRA KUMAR PRADHAN	JYOTIRMAYA SAHOO	/ /
	WP(C)/37180/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/53355/2026	ALOK KUMAR SASMAL	ULLASH CHANDRA MOHANTY	/ /
	WP(C)/37181/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/51845/2026	BAPINA SWAIN	SOURAV DAS	/ /
	WP(C)/37182/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/51792/2026	BAPINA SWAIN	SOURAV DAS	/ /
	WP(C)/37183/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/52908/2026	MOHAN KUMAR SAGAR	RANJIT SAMAL	/ /
	WP(C)/37184/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/53209/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	/ /
	WP(C)/37185/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/53501/2026	PATHANI PATRA	SASWATI MOHAPATRA	/ /
	WP(C)/37186/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/52253/2026	RAMESH CHANDRA BEHERA	ASHIS KUMAR MISHRA	/ /
	WP(C)/37187/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/50625/2026	AKHILESH KUMAR VERMA	ASHOK MOHAPATRA	/ /
	WP(C)/37188/2026	VS	VS	()
		MAHANADI COALFIELD LTD., JHARSUGUDA		//
183	D-WP(C)/49434/2026	SURENDRA SAHU	SARBESWAR SAHOO	/ /
	WP(C)/37189/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/53510/2026	PANDAW BHOI @ P.BHOI	DIPTI RANJAN BHOKTA	/ /
	WP(C)/37190/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/53206/2026	MD.GULAM RAZA	SUSIL KUMAR PATTNAIK	/ /
	WP(C)/37191/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/53056/2026	GUNANIDHI SAHOO	KSHIROD KUMAR ROUT	/ /
	WP(C)/37192/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/52828/2026	SUBHENDU KUMAR MOHANTY	JATINDRA KUMAR MOHAPATRA	/ /
	WP(C)/37193/2026	VS	VS	()
		THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD., BHUBANESWAR		//
188	D-WP(C)/52856/2026	DEBARCHAN PATEL	BHAKTA RANJAN BARIK	/ /
	WP(C)/37194/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/52945/2026	PREMANANDA SWAIN	PURNA CHANDRA MOHARANA	/ /
	WP(C)/37195/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/53062/2026	ANWESHA KUANAR	AJAYA KUMAR PRADHAN	/ /
	WP(C)/37196/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/52902/2026	SUJIT KUMAR NANDA	SATYANARAYAN MISHRA	/ /
	WP(C)/37197/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/52955/2026	LALU SWAIN	PURNA CHANDRA MOHARANA	/ /
	WP(C)/37198/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/52956/2026	NIRANJAN SWAIN	PURNA CHANDRA MOHARANA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37199/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/53109/2026	M/S SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA	BHABANI PRASAD MOHANTY	/ /
	WP(C)/37200/2026	VS	VS	()
		THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, JHARSUGUDA		//
195	D-WP(C)/53508/2026	CHANDRA SEKHAR SAMAL	BISWABIHARI MOHANTY	/ /
	WP(C)/37201/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/52433/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37202/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/53140/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/37203/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/53247/2026	GUNASAGAR PARIDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37204/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/53475/2026	VIDWAN INSTITUTE OF MEDICAL SCIENCE, GANJAM	LAXMIKANTA MOHANTY	/ /
	WP(C)/37205/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/53151/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, CUTTACK	JAYASHREE BISWAL	/ /
	WP(C)/37206/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/53072/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37207/2026	VS	VS	()
		PITAMBAR NAYAK		//
202	D-WP(C)/53480/2026	APTECH SCHOOL OF NURSING, GANJAM	LAXMIKANTA MOHANTY	/ /
	WP(C)/37208/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/53083/2026	TRUNABINDU MOHANTY	BISWAJIT SAHOO	/ /
	WP(C)/37209/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/53166/2026	MOTILAL DALBEHERA	PRINCE PATNAIK	/ /
	WP(C)/37210/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/52263/2026	GOLAKH SAHANI	ABHIRAM SWAIN	/ /
	WP(C)/37211/2026	VS	VS	()
		UNION OF INDIA		//
206	D-WP(C)/52972/2026	PRAFULLA KUMAR MISHRA	SRINIBASH SATAPATHY	/ /
	WP(C)/37212/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/53154/2026	BADAL KUMAR SAHOO	JNANESH MOHANTY	/ /
	WP(C)/37213/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/53179/2026	SAURI BEHERA	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/37214/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/51410/2026	NANDIKA LENKA	GOPAL PRASAD JENA	/ /
	WP(C)/37215/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/53217/2026	BIJAYA KUMAR SWAIN	NIRANJAN BISWAL	/ /
	WP(C)/37216/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
211	D-WP(C)/52351/2026	DR. DAMAYANTI ROUL	ABHISHEK DASH	/ /
	WP(C)/37217/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/53030/2026	MANOJ KUMAR KHUNTIA	SWAPNA KUMAR OJHA	/ /
	WP(C)/37218/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/53181/2026	TRILOCHAN DAS	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/37219/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/53222/2026	RAMA CHANDRA MISHRA	NIRANJAN BISWAL	/ /
	WP(C)/37220/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
215	D-WP(C)/53032/2026	ARATA KUMAR PARIDA	SWAPNA KUMAR OJHA	/ /
	WP(C)/37221/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/51474/2026	BAPUNI SETHI	SUDHASHREE PASAYAT	/ /
	WP(C)/37222/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/53069/2026	PANKAJA NAIK	LAMBODAR ACHARI	/ /
	WP(C)/37223/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/53033/2026	HEMANTA KUMAR DASH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37224/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/53224/2026	SANJAY KUMAR GIRI	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37225/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/52358/2026	PRAVATI PANIGRAHI	BIJAYA KUMAR NAYAK (3)	/ /
	WP(C)/37226/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/53514/2026	KRUSHNA CHANDRA MOHAPATRA	SOURAV SUMAN BHUYAN	/ /
	WP(C)/37227/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/51685/2026	RAGHUNATH PANDA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37228/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/53211/2026	PRADYUMNA KUMAR BISWAL	NIRANJAN BISWAL	/ /
	WP(C)/37229/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
224	D-WP(C)/53517/2026	NANDAKISHORE KUANRBABU	SOURAV SUMAN BHUYAN	/ /
	WP(C)/37230/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/53070/2026	NABA PATRA	PARTHA SARATHI DAS	/ /
	WP(C)/37231/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/53071/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/37232/2026	VS	VS	()
		RAJKISHORE NAYAK		//
227	D-WP(C)/53539/2026	PRAHALLAD BEHERA	SOURAV SUMAN BHUYAN	/ /

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	WP(C)/37233/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/52697/2026	SUSHAMA PATTNAIK	PRASANNA KUMAR PANDA	/ /
	WP(C)/37234/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/52590/2026	DILESWAR PRADHAN	GOPINATH PANDA	/ /
	WP(C)/37235/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/50409/2026	SUPERINTENDING ENGINEER OF BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/37236/2026	VS	VS	()
		SRIDHAR DAS		//
231	D-WP(C)/53246/2026	DINESH KUMAR ROUT	BISWAJIT NAYAK	/ /
	WP(C)/37237/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/52445/2026	SUCHISMITA BEHERA	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/37238/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/53546/2026	HADIBANDHU BEHERA	SOURAV SUMAN BHUYAN	/ /
	WP(C)/37239/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/50410/2026	SUPERINTENDING ENGINEER OF BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/37240/2026	VS	VS	()
		GOURANGA CHARAN SAHOO		//
235	D-WP(C)/53235/2026	NARAYAN CHANDRA LENKA	DAITARI BEHERA	/ /
	WP(C)/37241/2026	VS	VS	()
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//
236	D-WP(C)/52553/2026	RASMITA SAHOO	PRASANTA KUMAR JOSHI	/ /
	WP(C)/37242/2026	VS	VS	()
		RASMITA SAHOO		//
237	D-WP(C)/52724/2026	BAPUNI SETHI	SUDHASHREE PASAYAT	/ /
	WP(C)/37243/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/52591/2026	BHABANI SANKAR MISHRA	GOPINATH PANDA	/ /
	WP(C)/37244/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/50748/2026	MAMATA NAIK@MAMATA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37245/2026	VS	VS	()
		UNION OF INDIA		//
240	D-WP(C)/52575/2026	L.BASUDEV	SURAJ MOHANTY	/ /
	WP(C)/37246/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/52836/2026	BIMAL CHANDRA PARAMAGURU	SRINIVAS MOHANTY	/ /
	WP(C)/37247/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/53231/2026	M/S JALESWAR PACKAGING, BHUBANESWAR	DAITARI BEHERA	/ /
	WP(C)/37248/2026	VS	VS	()
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR		//
243	D-WP(C)/52658/2026	SARAT KUMAR DAS	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37249/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/52977/2026	SUNIL KUMAR BARIK	SUBASH CHANDRA SAHOO	/ /
	WP(C)/37250/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/53200/2026	SARANGADHAR DAS INSTITUTE OF ALLIED MEDICAL SCIENCE, ANGUL	LAXMIKANTA MOHANTY	/ /
	WP(C)/37251/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/53234/2026	MANORANJAN MOHAPATRA	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37252/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/53203/2026	CHANDRA SEKHAR SCHOOL OF NURSING, SHYAMA CHARANPUR, DHENKANAL	LAXMIKANTA MOHANTY	/ /
	WP(C)/37253/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/52594/2026	SANJIB ORAM	ASWINI KUMAR DASH	/ /
	WP(C)/37254/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/52950/2026	NARAYAN SWAIN	PURNA CHANDRA MOHARANA	/ /
	WP(C)/37255/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/52078/2026	PRASANTA KUMAR SATAPATHY	RAKESH KUMAR SARANGI	/ /
	WP(C)/37256/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/53084/2026	BAIDYANATH BHOLA	SURESH CHANDRA PRADHAN	/ /
	WP(C)/37257/2026	VS	VS	()
		THE COMMISSIONER CONSOLIDATION, ODISHA, CUTTACK		//
252	D-WP(C)/53037/2026	RAMESH ADHA	SOURAV DAS	/ /
	WP(C)/37258/2026	VS	VS	()
		MAHANADI COALFIELDS LTD., JHARSHUGUDA		//
253	D-WP(C)/53269/2026	DR.KAKI NAVYA KANTHI	BIRAJA PRASANNA DAS	/ /
	WP(C)/37259/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/52778/2026	NARENDRA KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/37260/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/53093/2026	BANKA BIHARI PATRA	SIDHARTH MISHRA	/ /
	WP(C)/37261/2026	VS	VS	()
		THE DIRECTORATE OF MINOR MINERALS, BHUBANESWAR		//
256	D-WP(C)/52987/2026	KAPIL KUMAR	ABHISHEK DASH	/ /
	WP(C)/37262/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/53038/2026	AMIYA KUMAR PATNAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37263/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/52860/2026	HEMANT KUMAR RATH	SISIR DAS	/ /
	WP(C)/37264/2026	VS	VS	()
		EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
259	D-WP(C)/53273/2026	BASANTA KUMAR PANDA	SOUBHAGYA SWAIN	/ /
	WP(C)/37265/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/53130/2026	SRIDHAR SARANGI	MANAS PATI	/ /
	WP(C)/37266/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/53042/2026	IQBAL HUSSAIN@IQBAL HUSSAIN PALIWALA	PABITRA KUMAR NAYAK	/ /

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	WP(C)/37267/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/53252/2026	LALITA MOHAN BALIARSINGH	BIJAY KUMAR BEHERA	/ /
	WP(C)/37268/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/52900/2026	LALITENDU CHAMPATI	SANDHYARANI PANI	/ /
	WP(C)/37269/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/53232/2026	AMULYA KUMAR MAHANTA	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37270/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/53131/2026	SUSANTA KUMAR SAHOO	SOMA PATNAIK	/ /
	WP(C)/37271/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/53142/2026	DURGA PRASAD MOHANTY	ASISH MISHRA	/ /
	WP(C)/37272/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/37944/2026	KUSHABANTA ARKA	ASHUTOSH KUANR	/ /
	WP(C)/37273/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/53067/2026	PRATAP KISHOR NAIK	SUBHAM AGRAWAL	/ /
	WP(C)/37274/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/53312/2026	KSHIROD KUMAR PARIDA	BHABANI SANKAR DAS	/ /
	WP(C)/37275/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/52905/2026	BIJAN KUMAR PARIDA	SUKANTA KUMAR DALAI	/ /
	WP(C)/37276/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/53253/2026	RANJAN KUMAR PRADHAN	BANABIHARI RAY	/ /
	WP(C)/37277/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/53191/2026	DEEPAK KUMAR NAYAK	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/37278/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/48981/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	/ /
	WP(C)/37279/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/49829/2026	INDIRA KUMARI BHUKTA	DIPTI RANJAN BHOKTA	/ /
	WP(C)/37280/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/53313/2026	NIRMAL KUMAR MOHAPATRA	BHABANI SANKAR DAS	/ /
	WP(C)/37281/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/53147/2026	MANOJ KUMAR MOHAPATRA	SARAT CHANDRA MEKAP	/ /
	WP(C)/37282/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/51994/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SABITA RANJAN PATTNAIK, A.G.A	/ /
	WP(C)/37283/2026	VS	VS	()
		JAYA CHANDRA MOHAPATRA		//
278	D-WP(C)/53188/2026	GELAMANI BEHERA	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/37284/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/53240/2026	MANAS CHANDRA DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37285/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/53241/2026	CHARULATA PARIDA	PRASHANTA KUMAR DAS	/ /
	WP(C)/37286/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/53158/2026	KAMBUPANI BAG	BAIBASWATA PANIGRAHI	/ /
	WP(C)/37287/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/53136/2026	P.HEMANT RAO	GYANA RANJAN SETHI	/ /
	WP(C)/37288/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/53161/2026	KRUSHNA CHANDRA NAHAK	BAIBASWATA PANIGRAHI	/ /
	WP(C)/37289/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/53304/2026	DILLIP KUMAR MOHAPATRA	BHABANI SANKAR DAS	/ /
	WP(C)/37290/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/53162/2026	SANTOSH KUMAR BAG	DOLAGOBINDA MOHAPATRA	/ /
	WP(C)/37291/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/53160/2026	CHITRASEN BAG	BAIBASWATA PANIGRAHI	/ /
	WP(C)/37292/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/50357/2026	ANURADHA BEHERA	GOPINATH MISHRA	/ /
	WP(C)/37293/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/50408/2026	SUPERINTENDING ENGINEER, BAITARINI IRRIGATION DEVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/37294/2026	VS	VS	()
		SHYAM SUNDAR MAHARANA		//
289	D-WP(C)/53343/2026	BALAVADRA BEHERA	NRUSINGH CHARAN ROUT	/ /
	WP(C)/37295/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/53377/2026	KALPALATA BEHERA	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/37296/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/53369/2026	MINAKSHI DAS	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/37297/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/53373/2026	SUDHASINDHU PARIDA	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/37298/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/51466/2026	DR. BASISTA KUMAR BEHERA	SOUBHAGYA SWAIN	/ /
	WP(C)/37299/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/53182/2026	NIHAR RANJAN DAS	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/37300/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/53230/2026	JAYANTA KUMAR MAHANTA	PRITAM KUMAR MOHANTY	/ /

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	WP(C)/37301/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/53225/2026	KISHORE KUMAR GIRI	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37302/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/53226/2026	SHYAM SUNDAR MUDULI	NIRANJAN BISWAL	/ /
	WP(C)/37303/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
298	D-ABLAPL/34103/2026	ALOK SAMAL	RABINDRA NATH PANDA	BARANGA /450 /2026
	ABLAPL/12874/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001382/2026
299	D-ABLAPL/34164/2026	PARSURAM RANA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /455 /2026
	ABLAPL/12875/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-ABLAPL/34167/2026	ANIL YADAV	BHABANI PRASAD PRADHAN	SUNDARGARH TOWN /411 /2026
	ABLAPL/12876/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-ABLAPL/33286/2026	JAPIKA PRADHAN	DHANANJAYA MUND	DHARMABANDHA PS /12 /2023
	ABLAPL/12877/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-ABLAPL/34219/2026	G.ASHOK DORA	JAYADEBA BEHERA	ITAMATI /395 /2026
	ABLAPL/12878/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-ABLAPL/34225/2026	RAHUL @ SAROJ KUMAR JENA	SANJIB KUMAR BHANJADEO	GHASIPURA /441 /2026
	ABLAPL/12879/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-ABLAPL/33618/2026	ZIAUL KHAN@ GEDU @ASIF UDDIN KHAN	BHARAT JALLI	SATYABADI /421 /2026
	ABLAPL/12880/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-ABLAPL/34265/2026	DIPTIRANJAN NATH	BALARAM NAYAK	MAHILA P.S.(BBSR) /58 /2026
	ABLAPL/12881/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-ABLAPL/34331/2026	SABITA MAHARANA @ MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12882/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-ABLAPL/34232/2026	CHIKU @ MANOJ KUMAR JENA	SANJIB KUMAR BHANJADEO	GHASIPURA /441 /2026
	ABLAPL/12883/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-ABLAPL/34226/2026	JITENDRA NAYAK	SATYABRATA DASH	BHARATPUR PS /393 /2026
	ABLAPL/12884/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-ABLAPL/34332/2026	GAUTAM MAHARANA @ GOUTAM MOHARANA @ BUNTY	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12885/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-ABLAPL/34233/2026	HARAPRIYA DASH	BHABANI SHANKAR DASPARIDA	/ /0
	ABLAPL/12886/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-ABLAPL/33823/2026	ASHOK JENA	SUSANTA KUMAR BARAL	GURUDIJHATIA /280 /2026
	ABLAPL/12887/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-ABLAPL/34228/2026	MEGHNA SAHOO	BIJAY KUMAR BEHERA	BHARATPUR PS /633 /2026
	ABLAPL/12888/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-ABLAPL/34149/2026	TAPAS KU. GHADAI	SARADA PRASAD DASH	RARUAN /207 /2026
	ABLAPL/12889/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-ABLAPL/31965/2026	BIDYA SAGAR BEHERA	RANJIT MOHANTY	PATTAMUNDAI /224 /2018
	ABLAPL/12890/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-ABLAPL/34150/2026	SAMBHU JENA @ HARIPADA JENA @ SAMPU JENA	PRAMOD KUMAR JENA	BALIAPAL /484 /2026
	ABLAPL/12891/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/34247/2026	MUKESH KUMAR RAY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /257 /2026
	ABLAPL/12892/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/34246/2026	PRATAP CHANDRA DIXIT	MANORANJAN PADHI	BHADRAK RURAL /689 /2026
	ABLAPL/12893/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-ABLAPL/33592/2026	FAUSTIN BIRO @ FOUSTIN BIRA @ PARASIN BEER	SUDHANSU SEKHAR DASH	MOHANA /62 /2023
	ABLAPL/12894/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/34267/2026	KALYANI MOHAPATRA	SHAKTI PRASAD DAS	DELANGA /337 /2026
	ABLAPL/12895/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/34317/2026	BUDHIRAM BARIK	SAMARENDRA BAHADUR	BANSADA /319 /2026
	ABLAPL/12896/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/33715/2026	TAPAN KUMAR BARIK	USHARANI PATI	KHANTAPADA /49 /2023
	ABLAPL/12897/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/34310/2026	DEBADATTA SWAIN	PRAKASH CHANDRA DASH	SALIPUR /672 /2026
	ABLAPL/12898/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/33069/2026	DINABANDHU NAYAK	SANJIB KUMAR BHANJADEO	KHURDA SADAR /31 /2013
	ABLAPL/12899/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/33125/2026	SANTOSH KUMAR SAHU @SANTOSH SAHU	DHANANJAYA MUND	DHARMABANDHA PS /13 /2023
	ABLAPL/12900/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/34051/2026	PROF. MAHENDRA KUMAR GARANAYAK	JAGABANDHU ROUT	BARANGA /521 /2026
	ABLAPL/12901/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/32341/2026	SOUMYA RANJAN MALIK	RANJIT MOHANTY	PATTAMUNDAI /206 /2022
	ABLAPL/12902/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/34128/2026	DIPTI SUNDAR BAL @ DIPTI BAL	RABI NARAYAN PANDA	CHANDABALI /363 /2025
	ABLAPL/12903/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/33784/2026	SUMANT KUMAR SAHOO @ SITU	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /614 /2026
	ABLAPL/12904/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/33975/2026	MAHESH KUMAR PANDA	KRUSHNA CHANDRA DASH	/ /0

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	ABLAPL/12905/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/34115/2026	BAIKUNTHA BAG	TARA PRASAD MOHAPATRA	PATNAGARH /271 /2026
	ABLAPL/12906/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/34333/2026	MINAKSHI MOHARANA @ MINAKHI MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12907/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/34279/2026	SIBASUNDAR @ SHIBASUNDAR DAS	DIBYA JYOTI SAHOO	GOPALPUR /236 /2026
	ABLAPL/12908/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/33570/2026	MD. MAJHAR @M. MAZHAR KHAN	PRAYASH KUMAR PANDA	DHANUPALI /231 /2025
	ABLAPL/12909/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/34319/2026	PRASANTA KUMAR SAHOO	NALINI KANTA DASH	MADHUPATNA /374 /2026
	ABLAPL/12910/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000118/2026
335	D-ABLAPL/34335/2026	SRIKANTA MAHARANA @ SRIKANTA MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12911/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/33468/2026	GOLAM ALLI AKHTAR KHAN	AYESHKANTA TRIPATHY	DHAMNAGAR /37 /2026
	ABLAPL/12912/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/34018/2026	K VENKETESH REDDY @DUKA VENKET RAO	SWAGAT KUMAR SAHU	JARADA /400 /2024
	ABLAPL/12913/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/34237/2026	GANESH CHOUDHURY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /258 /2026
	ABLAPL/12914/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/34244/2026	ARUN KUMAR PARIDA	ADISHA MOHANTY	JALESWAR /615 /2026
	ABLAPL/12915/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/33997/2026	DHARAMANANDA BHUYAN @DHARAMA	JAYADEBA BEHERA	CHANDABALI /253 /2026
	ABLAPL/12916/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/33458/2026	BIDULATA NAYAK @ BIDUT LATA DEI	DEBASIS SAHOO	NIMAPADA /322 /2026
	ABLAPL/12917/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/34238/2026	SOUMYA RANJAN SAHOO	HIMANSHU SEKHAR MISHRA	PUINTALA /182 /2026
	ABLAPL/12918/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/34239/2026	PITAMBAR @ PITAMBRA SWAIN	SARAT KUMAR JENA	BARPALLI /428 /2026
	ABLAPL/12919/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34209/2026	SANA @ SUSIL BHOI	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK
	ABLAPL/12920/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/34205/2026	PRASANT MALLIK	BISHWA RANJAN SAHU	DHARMASALA /413 /2026
	ABLAPL/12921/2026	VS	VS	()
		STATE OF ODISHA		//